

**IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR**  
**Chandrashekhar C**  
**IV ADDL. DISTRICT AND SESSIONS JUDGE**  
**Cause List Date: 01-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>Awalt Notice</b>				
1	R.A. 10066/2019 (NOTICE)		Gowri Bai Vs Rama Naika	K Nagendra Naik
2	R.A. 10099/2019 (NOTICE) IA/1/2019 IA/2/2019		ANJINAMMA Vs BYLAMMA	T.SIDDARAJAPPA
<b>STEPS BY</b>				
3	R.A. 10127/2016 (NOTICE) IA/1/2015		Smt Gangamma Vs Ramaiah	Sri H.M Manjunath
4	R.A. 10055/2019 (NOTICE) IA/1/2017		Bhagyamma Vs Anjinamma	Y.S.Ramesh
5	R.A. 10010/2020 (NOTICE)		SMT. SANDHYA D.V Vs SRI. D.V. PRABHAKAR	SRI. T.N. BALAJI
6	P and SC 10042/2020 (HEARING)		H.S Subbramanyaswamy Vs NIL	K.L Prabhakar and Associates
7	P and SC 10052/2020 (HEARING)		SMT. MANGALA Vs NIL	SRI. SATHISH.K.R.
8	M.C. 10109/2020 (EVIDENCE.) IA/1/2018		Chandrakala .J. Vs Gopikrishna	NARENDRABABU
9	M.V.C. 47/2018 (EVIDENCE.)		Gangadharappa @ S.Gangadharaiiah Vs Byregowda. N	
10	M.C. 10066/2020 (EVIDENCE.) IA/1/2019		Dhakshayani .N. @ Umadevi Vs Umesh Kumar @ Hemanth Kumar	H.M.MANJUNATH
<b>CROSS EXAMINATION OF PW</b>				
11	M.C. 10009/2020 (EVIDENCE.)		R. SRINIVAS Vs R. GOWRAMMA	P.SHANKARAPPA
12	M.C. 10123/2020 (EVIDENCE.) IA/1/2017		L.A.Anasuya Vs A.N.Krishnamurthy	M.KRISHNAMURTHY
13	M.C. 10015/2020 (EVIDENCE.) IA/1/2018		Arun Kumar.N. Vs Jayalakshmi.M.@ Lakshmi	H.M.MANJUNATH
14	G and WC 10010/2020 (EVIDENCE.) IA/1/2016		G.T.Ravikumar Vs B.Veena	Sri.M.Krishna Murthy

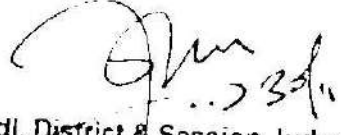
**IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR**

**Chandrashekhar C**

**IV ADDL. DISTRICT AND SESSIONS JUDGE**

**Cause List Date: 01-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	R.A. 10102/2019 (ARGUMENTS) IA/1/2019		ANNAPOORNA Vs HANUMAKKA	SRI. C. GOVINDARAJU
16	M.C. 10061/2020 (JUDGEMENT.)		Vedamurthy.V Vs Jyothi.M. @ Divyajyothi	Sri.Narasimhamurthy.N
17	R.A. 10054/2019 (OBJECTION) IA/1/2017		L.Siddappa Vs Muniraju	M.KRISHNAMURTHY
<b>Cases listed below are adjourned due to Covid 19</b>				
18	R.A. 10023/2018 (NOTICE)	<b>08-01-2021</b>	Venkateshappa Vs Rajamma	V.Raghavendra

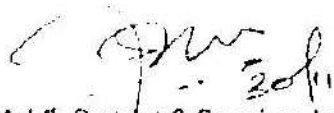
  
IV Addl. District & Session Judge  
Bangalore Rural District Sit at  
Doddaballapura.

**IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR**  
**Chandrashekhar C**  
**IV ADDL. DISTRICT AND SESSIONS JUDGE**  
**Cause List Date: 01-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	CrI.Misc. 10158/2020 (HEARING)		Sri.And Kumar.D.N. <b>Vs</b> State by Doddaballapura Rural P S	Hari Krishna K.A.
2	CrI.Misc. 10163/2020 (HEARING)		Manjunatha <b>Vs</b> Doddaballapura Rural police station	Hari Krishna
3	SC 10010/2020 (APPEARANCE OF ACCUSED)		STATE BY DODDABALLAPURA RURAL POLICE <b>Vs</b> VENKATESHACHARI	PUBLIC PROSECUTOR
4	SC 10011/2020 (APPEARANCE OF ACCUSED)		STATE BY RAJANUKUNTE P.S. <b>Vs</b> NARAYANAPPA	PUBLIC PROSECUTOR
<b>CROSS EXAM ON PROSECUTION WITNESS</b>				
5	SC 10023/2017 (EVIDENCE)		State by Doddabelavangala P.S <b>Vs</b> Ambarish	Public Prosecutor
<b>FIXING THE DATE FOR TRIAL</b>				
6	SC 10022/2017 (EVIDENCE)		State by Bengaluru Rural Rly P.S <b>Vs</b> Shanthamma	
7	SC 10016/2018 (ACCUSED STATEMENT u/s 313 CrPC)		State by Doddaballapur Town P S <b>Vs</b> Anjineyalu	Public Prosecutor
8	SC 10027/2018 (Call on)		State by Doddaballapura Rural P.S <b>Vs</b> Kumara	Public Prosecutor
9	SC 10041/2018 (Call on)		State by Doddaballapura Rural Police Station <b>Vs</b> Chandrappa	Public Prosecutor
10	CrI.Misc. 10157/2020 (ORDERS)		MANOJ KUMAR <b>Vs</b> RAJANAKUNTE POLICE STATION	KUMARA
11	CrI.Misc. 10159/2020 (ORDERS)		Sri.S.Nihkil <b>Vs</b> State by Doddaballapura Rural P S	YOgendra H.

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR  
Chandrashekhar C  
IV ADDL. DISTRICT AND SESSIONS JUDGE  
Cause List Date: 01-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	Crl.Misc. 10160/2020 (ORDERS)		BYREGOWDA.S.P Vs STATE BY DODDABALLAPURA TOWN P.S.	V.ANAND
13	Crl.Misc. 10164/2020 (ORDERS)		Narayanaswamy B.V. Vs State by Doddaballapura Rural police station	R. Lokesh
14	Crl.Misc. 10165/2020 (ORDERS)		Pandurangaiah Vs Rajanukunte police station	Mylaraiah Associates
15	SC 10020/2018 (Compliance)		State by Doddaballapura Rural P.S Vs Praveen @ Parvi	Public Prosecutor
16	SC 10030/2018 (Compliance)		State by Doddaballapura Rural P.S Vs Praveen @ Pravi	Public Prosecutor

  
IV Addl District & Session Judge  
Bangalore Rural District Sit at  
Doddaballapura.

**IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA**  
**CAUSE LIST DATED 1-12-2020**  
**MORNING SESSION**

SL No.	CASE NO	STAGE	PLAINTIFF/COMPLAINANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	OS 381/2010	EVIDENCE	NB	RM
2	CC 957/2017	EVIDENCE	APP	DMR, VC
3	CC 1349/2017	EVIDENCE	APP	DMR, VC
4	CC 874/2011	EVIDENCE	APP	TPM
5	CC 387/2010	EVIDENCE	APP	RM
6	OS 369/2020	HEARING	BKM	-
7	OS 119/2020	SUMMONS	SN	-
8	EX 12/2020	SUMMONS	ARN	-
9	OS 269/2020	SUMMONS	RM	-
10	OS 505/2019	HEARING	MKM	DAS
11	OS 67/2014	HEARING	TNB	AGP
12	CC 665/2014	ARGUMENTS	APP	NS
13	CC 107/2019	JC	APP	CVG
14	CC 2092/2020	JC	APP	SNS, BKK
15	CC 1437/2019	HEARING	APP	LN, NTN
16	OS 253/2020	SUMMONS	RP	MMG
17	CC 1232/2017	HEARING	APP	TGV
18	OS 551/2018	HEARING	RAGHAVENDRA	SP
19	CRL MIS 57/20	NOTICE	APP	-
20	OS 329/2020	OBJECTION	ARN	CGR

**AFTERNOON SESSION**

1	OS 159/2008 OS 123/2008	EVIDENCE	SN	ANL, RM
2	CRL MIS 171/2019	EVIDENCE	DMR	-
3	OS 301/2014	EVIDENCE	AP	LS
4	OS 329/2015	EVIDENCE	ANK	RM, RMG
5	CC 814/2014	EVIDENCE	MKM	PYR
6	OS 357/2020	OBJECTION	HCM	VKRM
7	OS 185/2006	ARGUMENTS	MKM	PS, KSS
8	OS 341/200	HEARING	CVK	TCP
9	CRIME 219/2019	OBJECTION	APP	MKM
10	CRIME 331/2020	OBJECTION	APP	HCM
11	OS 253/2014	HEARING	BKM	MRS
12	CC 1662/2020	SUMMONS	APP	-
13	CC 1683/2020	SUMMONS	APP	-
14	CC 1941/2020	SUMMONS	APP	-
15	CC 893/2019	SUMMONS	APP	-
16	CRIME 319/2020	HEARING	APP	ANG

**PRE CONCILIATION CASES**

1	OS 249/2019	-	RMK	DG
2	OS 353/2017	-	AK	LS
3	OS 383/2018	-	DMR	ANG
4	OS 133/2016	-	TNB	LS

**NOTE: Evidence will be recorded as per the instructions mentioned in the SOP dated 12.11.2020**

  
Prl. Civil Judge & JMFC  
Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 12.11.2020 issued by Hon'ble High court of Karnataka.



**THE COURT OF ADDL. CIVIL JUDGE AND JMFC  
DODDABALLAPURA  
Cause List Dated 01.12.2020  
AFTERNOON SESSION**

Sl. No.		STAGE	PLAINTIFF / COMPLAINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	O.S 114/2009	HEARING	LN	-
2	FDP 7/2009	HEARING	AK	-
3	O.S 8/2009	HEARING	MKM	BSM
4	O.S 146/2011	HEARING	PS	AK
5	O.S 318/2013	HEARING	JM	RM
6	O.S 52/2013	HEARING	MGV	BS
7	O.S 280/2017	HEARING	HMM	SN
8	O.S 46/2017	HEARING	RM	TPM
9	O.S 418/2018	HEARING	JBD	DAS
10	O.S 488/2018	HEARING	CVK	SR
11	O.S 26/2018	HEARING	BKM	BSK
12	O.S 226/2018	HEARING	KRN	RM
13	O.S 308/2019	HEARING	MBV	MKM
14	O.S 186/2019	HEARING	CGV	DAS
15	C.MIS 323/2020	HEARING	MM	-
16	O.S 84/2011	EVIDENCE	AKM	-
17	O.S 272/2012	EVIDENCE	RM	CP
18	O.S 350/2014	EVIDENCE	RBG	MVV
19	O.S 162/2011	EVIDENCE	AR	-
20	C.MIS 259/2020	EVIDENCE	RC	-

  
30/11/2020  
**Addl. Civil Judge & JMFC  
Doddaballapura.**

- NOTE:-** 1. Advocates are requested to strictly follow new SOP dated 12.11.2020 issued by Hon'ble High Court of Karnataka.
2. Sitting will be in the afternoon session only, since PO is under going training by KJA during Morning Session.